

**Court No. - 1**

**Case :-** P.I.L. CIVIL No. - 4112 of 2020

**Petitioner :-** Suo-Motu:-With Regard To Filling Up All Vacancies In Revenue

**Respondent :-** State of U.P.

**Counsel for Petitioner :-** Suo-Motu

**Counsel for Respondent :-** C.S.C.

**Hon'ble Ritu Raj Awasthi,J.**

**Hon'ble Mrs. Saroj Yadav,J.**

Learned Standing Counsel appearing on behalf of the opposite parties informs that an affidavit in terms of the order dated 23.01.2020 has been prepared and he will file the same in the Registry during the course of the day.

On a query being made by this Court from the learned Standing Counsel as to within what period the existing vacancies in the Revenue Courts would be filled up, learned Standing Counsel is not in a position to give any answer.

List this case on 24th February, 2021.

On that date, learned Standing Counsel shall be ready with complete instructions in the matter.

**Order Date :-** 17.2.2021

Arun